

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

17.

C.P. (IB)/1103(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.11.2022**

NAME OF THE PARTIES:

Somnath Majumdar

Vs

Regaliz Medicare Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **13.12.2022**.

Sd/-

**MANOJ KUMAR DUBEY**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)